RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No.21/S.O./2026 **Date: 27.10.2026**

It is hereby notified that the direction issued vide order dated 05.08.2026 in Natha Ram Vs. State of Rajasthan, D.B. Civil Writ Petition No. 22596/2025, requiring applications to be maintained in separate folders and attached to the main case file, was recalled by the Hon'ble Court vide subsequent order dated 16.10.2026 passed in D.B. Writ Miscellaneous Application No. 639/2026, in the matter of Natha Ram Vs. State of Rajasthan.

Accordingly, the aforesaid direction is no longer in force. All concerned shall ensure that petitions, cases, appeals and applications are filed and processed strictly in accordance with the Rules of the High Court of Judicature for Rajasthan, 1952.

Strict compliance shall be ensured.

BY ORDER

27/10

REGISTRAR GENERAL

No. Gen/XV/207/2026/2542 **Date : 27.10.2026**

Copy forwarded to the following for information and necessary action:-

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. Private Secretary to all the Hon'ble Judges to place the same before His Lordship for kind perusal.
3. The Registrar (Admn.), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
4. All the Registrars /O.S.D., Rajasthan High Court, Jodhpur/Jaipur
5. Registrar-cum-CPC, Rajasthan High Court Bench Jaipur with the request to upload the same on the official website of Rajasthan High Court.
6. Registrar (Judicial), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur with the direction to circulate the same amongst all the concerned in Judicial Side and ensure compliance.
7. Advocate General, Rajasthan, Jaipur
8. All the Additional Advocates General, Jodhpur/ Jaipur
9. All the Government Advocates, Jodhpur/Jaipur
10. The Chairman, Bar Council of Rajasthan, Jodhpur.
11. The President, Rajasthan High Court Advocates' Association, Jodhpur.
12. The President, Rajasthan High Court Lawyers' Association, Jodhpur.
13. The President, Rajasthan High Court Bar Association, Jaipur
14. The President, The Bar Association Jaipur.
15. All Joint Registrars/ Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur
16. All Assistant Registrars/ A.O.J., Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
17. All A.O.J./Court Master/ Stamp Reporter, Rajasthan High Court.

27/10

REGISTRAR GENERAL